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**COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES  
(2022-23)**

**(SEVENTEENTH LOK SABHA)**

**MINISTRY OF LABOUR AND EMPLOYMENT**

**[MEASURES UNDERTAKEN TO SECURE REPRESENTATION OF OBCs  
IN EMPLOYMENT AND FOR THEIR WELFARE IN EMPLOYEES'  
PROVIDENT FUND ORGANISATION (EPFO)]**

**NINETEENTH REPORT**



**LOK SABHA SECRETARIAT  
NEW DELHI  
March, 2023/ Chaitra, 1945 (Saka)**

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OBCS IN EMPLOYMENT AND FOR THEIR WELFARE IN EMPLOYEES'  
PROVIDENT FUND ORGANISATION (EPFO)]**

**MINISTRY OF LABOUR AND EMPLOYMENT**

***Presented to Lok Sabha on 27.03.2023  
Laid in Rajya Sabha on 27.03.2023***



सत्यमेव जयते

**LOK SABHA SECRETARIAT  
NEW DELHI  
March, 2023/ Chaitra, 1945 (Saka)**

**C.O.OBC No. 59**

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**COMPOSITION OF THE COMMITTEE ON WELFARE OF OBCs (2021-22)**

**SHRI RAJESH VERMA- CHAIRPERSON**

**MEMBERS**

**LOK SABHA**

2. Shri T.R. Baalu
3. Shri Sanjay Kumar Bandi
4. Shri Chandra Sekhar Bellana
5. Shri Ramesh Bidhuri
6. Ms. S. Jothimani
7. Shri Dileshwar Kamait
8. Smt. Raksha Nikhil Khadse
9. Shri Jyotirmay Singh Mahato
10. Dr. Sanghamitra Maurya
11. Shri Anubhav Mohanty
12. Dr. Pritam Gopinath Munde
13. Shri Balak Nath
14. Shri Ajay Nishad
15. Shri Parbhatbhai Savabhai Patel
16. Shri Ram Shiromani Verma
17. Shri K. Sudhakaran
18. Shri Ashok Kumar Yadav
19. Shri Pradan Baruah
20. Shri Chunni Lal Sahu

**RAJYA SABHA**

21. Smt. Geeta *alias* Chandraprabha
22. Shri T.K.S. Elangovan
23. Shri Narayana Koragappa
24. Shri Jaiprakash Nishad
25. Shri Vishambhar Prasad Nishad
26. Smt. Chhaya Verma
27. Shri Harnath Singh Yadav
28. Shri Sakaldeep Rajbhar
29. Shri Dineshchandra Jemalbhai Anavadiya
30. Shri Jugalsinh Lokhandwala

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8. Dr. Sakshi Ji Swami Maharaj
9. Ms. S. Jothi Mani
10. Shri P.C. Mohan
11. Dr. Pritam Gopinath Rao Munde
12. Shri Rodmal Nagar
13. Shri Balak Nath
14. Shri Ajay Nishad
15. Shri Parbhatbhai Savabhai Patel
16. Shri Chunni Lal Sahu
17. Shri Chandra Sekhar Sahu
18. Shri Kumbakudi Sudhakaran
19. Shri Ashok Kumar Yadav
20. Shri Shyam Singh Yadav

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24. Shri Narayana Koragappa
25. Shri Jugalsinh Lokhandwala
26. Shri Subhas Chandra Bose Pilli
27. Shri Sakaldeep Rajbhar
28. Shri Ram Nath Thakur
29. Shri Harnath Singh Yadav
30. \* Shri Shambhu Sharan Patel

\* Elected w.e.f 6<sup>th</sup> February, 2023

## **SECRETARIAT**

1. Shri Pradosh Panda - Joint Secretary
2. Shri Maheshwar - Director
3. Smt. Neena Juneja - Deputy Secretary
4. Shri Vikas Kumar - Executive Officer

## **INTRODUCTION**

I, the Chairperson, Committee on Welfare of Other Backward Classes (2022-23) having been authorized by the Committee to present the Report on their behalf, present Nineteenth Report on 'Measures undertaken to secure representation of OBCs in employment and for their welfare in Employees' Provident Fund Organisation (EPFO)' pertaining to the Ministry of Labour and Employment.

2. The Committee took evidence of the representatives of the Ministry Labour and Employment on 23.06.2022 in connection with examination of the Subject. The Committee wish to express their thanks to the representatives of the Ministry of Labour and Employment and Employees' Provident Fund Organisation (EPFO) for appearing before the Committee for evidence and furnishing the information desired by the Committee in connection with the examination of the subject.

3. The Report was considered and adopted by the Committee at their sitting held on 22.03.2023.

4. The Committee place on record their appreciation for the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

5. For facility of reference and convenience, the observations and recommendations of the Committee have been printed in bold letters in Part-II of the Report.

**NEW DELHI;**  
**22 March, 2023**  
**01 Chaitra, 1945 (Saka)**

**RAJESH VERMA,**  
**Chairperson,**  
**Committee on Welfare of Other**  
**Backward Classes**



**PART I**  
**CHAPTER I**

**INTRODUCTORY**

Employees' Provident Fund Organisation (EPFO) is one of the World's largest Social Security Organisations in terms of clientele and the volume of financial transactions undertaken. The Employees' Provident Fund came into existence with the promulgation of the Employees' Provident Funds Ordinance on the 15<sup>th</sup> November, 1951 which was replaced by the Employees' Provident Funds and Miscellaneous Provisions Act, 1952.

1.2 The Employees' Provident Funds and Miscellaneous Provisions Act, 1952 and Schemes framed there under are administered by a tri-partite Board known as the Central Board of Trustees, Employees' Provident Fund (CBT, EPF), consisting of representatives of Government (Both Central and State), Employers and Employees. The Hon'ble Minister of Labour and Employment is the Chairman of the Central Board of Trustees, Employees' Provident Fund.

The constitution of the Board is as under:

• Chairman -	01
• Vice Chairman -	01
• Central Provident Fund Commissioner - Member Secretary (ex-officio)	01
• Central Government's representatives -	05
• State Governments' representatives -	15
• Employers' representatives -	10
• Employees' representatives -	10
<b>Total:</b>	<b>43</b>

1.3 On being asked the number of Officials belonging to OBC category occupying the position in the Board/Top Management Body, the Ministry of Labour and Employment replied that none among the officials as mentioned above belongs to OBC category.

## **ORGANIZATIONAL SETUP**

Employees' Provident Fund Organisation (EPFO) carries out the mandate of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952 and Schemes thereunder. The Central Provident Fund Commissioner (CPFC) is the Chief Executive Officer of EPFO. EPFO is under the administrative control of the Ministry of Labour and Employment.

EPFO has its Head Office at New Delhi and supervises the performance of 21 Zones which have jurisdiction over one or more States/Union Territories. Every Zone has several Regional Offices which are the functional units and the first public interface of the EPFO. At present, there are 138 Regional Offices in EPFO. A Regional Office may have one or more District Offices under it. In all 114 districts have District Offices.

To cater to the training needs of its Officers, EPFO has Officers' Training Academy, *i.e.* Pandit Deendayal Upadhyaya National Academy of Social Security (PDNASS) which is situated at New Delhi. The Academy has 04 Zonal Training Institutes (ZTIs) at Faridabad for the North Zone; Ujjain for the West Zone; Kolkata for the East Zone; and Chennai for the South Zone and one Sub-ZTI at Shillong for the North-East Region. ZTIs conduct training programmes of various duration for subordinate officers and staff of Regional and Zonal offices of the respective Zones.

As EPFO has a large workforce, the Committee desired to know about human resource management in the organization, the Ministry replied:-

“Human Resource Management” (HRM) is an important Division in EPFO in view of huge organizational set up and diversity in line and staff functions. The overall mandate of HR Wing of EPFO is to create a work environment that can continuously identify, nurture and use the capabilities of its officers and staff through appropriate policies in the area of training, career development and performance management. A dedicated work force of 14,484 officers and staff was in position as on 31.03.2022 in the Organisation. The HR functions are principally guided by policy guidelines issued by the Department of Personnel & Training (DoPT) in management of manpower resources and optimum utilization for delivery of the social security benefits under the **Employees’ Provident Fund and Miscellaneous Provisions Act, 1952**”.

## CHAPTER II

### REPRESENTATION OF OBCs IN EPFO

Asked about the total staff strength of the organisation and the number of OBC employees at various levels of posts in the hierarchy, the Ministry of Labour and Employment in a written reply informed that:

2.1 The details of Group-wise sanctioned strength, in-position and number of OBC employees as on 31.03.2022 are as under:

Sl. No.	Group	Total Sanction	In Position	No. of OBC Employees in Position	Percentage
1	Group A	1467	798	127	15.91%
2.	Group B	7693	4175	455	10.89%
3.	Group C	14913	9511	1891	19.88%
	<b>Total</b>	<b>24073</b>	<b>14484</b>	<b>2473</b>	<b>17.07%</b>

2.2 From the above data, the Committee observed that there is huge gap in total sanctioned strength and actual strength of EPFO. Further, the representation of OBC employees in overall strength EPFO is quite low as there are only 2473 OBC employees out of total 14484 employees which constitute 17.07% of total strength. It was further observed that the percentage of OBCs employees in Group 'A','B' and 'C' is 15.91%, 10.89% and 19.88%, respectively, which is well below the prescribed percentage of 27% for OBCs. The Committee

desired to know the reasons for low representation of OBCs in each group of service, the Ministry replied as under:

“The Direct Recruitment Quota vacancies where the OBC reservation is applicable are only in respect of 08 cadres. Rest of the cadres/posts are either filled through promotions or deputation where no OBC reservation is applicable. A detailed group-wise and cadre wise sanctioned and in-position along with mode of recruitment is attached as Annexure-I.”

The representatives of the Ministry further deposed that recruitment for various cadres could not be made due to prevailing COVID-19 situations. However, now efforts are being made to fill up the current and backlog vacancies. It was also apprised by the Ministry that the last recruitment was made in 2016 for the post of Assistant Provident Fund Commissioner (APFC) which is a Group A post. Now they are in process of filling up of 160 vacancies upto year 2022 and out 160 vacancies 38 posts would be reserved for OBCs. They will notify it shortly in coordination with UPSC.”

## CHAPTER III

### BACKLOG VACANCIES

3.1 The Committee desired to know about the backlog vacancies and subsequent steps taken to fill up these vacancies up in a time bound manner. The Ministry replied that the backlog vacancies mainly arose in Group- C posts as the recruitment process could not be conducted due to the prevailing Covid-19 Pandemic in the year 2020 and 2021. Further the vacancies in the post of Assistant Section Officer (ASO) were notified in 2019, in which 64 vacancies were reserved for OBC candidates out of total 240 vacancies. Similarly, vacancies of Social Security Assistant (SSA) were notified in 2019, in which 631 seats were reserved for OBC candidates out of total 2189 vacancies. The Ministry also informed that recruitment for 421 vacancies for the post EO/AO is also in process. With respect to recruitment to the post of Assistant Provident Fund Commissioner (APFC) a close coordination with the Union Public Service Commission (UPSC) is maintained and the process is likely to be completed soon. Similarly there are 86 vacancies for the post of Junior Hindi Translator and out of that 28 seats are reserved for OBCs which is 32.55% of the total vacancies. This includes backlog vacancies also. The Ministry further stated that steps are being taken to fill up these vacancies including backlog vacancies in the upcoming recruitment process in near future.

## **SPECIAL RECRUITMENT DRIVE**

3.2 The Ministry was also asked that whether any special recruitment drive is being undertaken to fill OBC vacancies. The Ministry informed that no specific drive is proposed for recruitment of OBC candidates. However, the process of recruitment of candidates including OBC candidates is scheduled to be held in the year 2022-23.

## **CHAPTER IV**

### **MONITORING MECHANISM FOR IMPLEMENTATION OF RESERVATION POLICY**

4.1 The Committee desired to know about the reservation policy being implemented in regard to OBCs, the Ministry informed that Reservation policy is implemented in all the direct recruitment posts as per DoPT instructions.

### **ROSTER REGISTERS**

The Committee asked whether Roster Registers are being maintained in EPFO, the Ministry replied in affirmative and stated that Roster Registers are being maintained as per norms at Zonal Level and Head Office Level and separate Registers are being maintained for each post/category. These Roster Registers are being maintained at Central/Zonal/Regional Levels according to their Cadre Controlling Authority.

4.2 In response to queries of the Committee, the Ministry informed told that year-wise vacancies for OBCs are being indicated in the roster register and if there is any shortfall or backlog vacancies the same are carried forward to fill in the next recruitment year.



## **LIAISON OFFICER**

4.3 The Committee were informed that Liaison Officers (LOs) for OBCs have been appointed from time to time to ensure due compliance by the appointing authorities of the various orders and instructions pertaining to reservation of vacancies in favour of OBCs and other concessions admissible to them. It was informed that Roster Registers are being inspected/authenticated by the Liaison Officer for OBCs periodically. The Ministry further informed that during the course of inspection of Roster Registers, no discrepancies were highlighted by the Liaison Officers (LOs). The details of Liaison Officers are enclosed as Appendix-II. The Committee desired to know whether all Liaison Officers belong to OBC Category, the representatives of the Ministry stated that Most of the Liaison Officers belong to OBC category. In some of EPFO offices, no Group A Officer from OBC category was available so Liaison Officer was appointed from other categories. However, instructions have been issued for appointment of Liaison Officers for OBCs from OBC category only and where Group A officers are not available they may appointed from Group B category of Officers. Presently all Liaison Officers for OBCs are from OBC category. Details are attached at Annexure-III.

## **GRIEVANCE REDRESSAL MECHANISM**

4.4 In response to query by the Committee regarding grievance redressal mechanism available with the employees belonging to OBCs, the Ministry informed that Liaison Officers for OBCs have been appointed from time to time for

redressal of grievances. The representatives of Ministry also deposed that Liaison Officer for OBC also work as Grievance Officer and OBC employees can report their grievances to Liaison Officer. The Committee also asked about the number of complaints received from OBCs Employees during the last two years, the Ministry informed that no complaint has been received from OBC employees during the last two years. However, during the sitting of the Committee, two representations, which were received by some of the Members of the Committee from the two OBC employees of EPFO, were placed before the Committee for seeking clarification from the Ministry. The Ministry was asked about the issues raised through the said representations but the Committee was not satisfied with the replies of the Ministry, therefore the Ministry assured the Committee to revisit both the cases.

## CHAPTER V

### OUT SOURCING OF JOB/SERVICES AND CONTRACTUAL APPOINTMENTS

5.1 On being asked whether EPFO is outsourcing some of their non-core functions and the steps taken to secure the interest of OBCs in outsourced jobs, the Ministry replied that no outsourcing is done in the EPFO.

Further, in regard to post-wise and item-wise number of employees working in contractual employees, the Ministry provided the following details of contractual employees (hired through agencies) in EPFO:

Sl. No.	Contractual Employees	Total
1.	Housekeeping	163
2.	Security Guard	426
3.	Data Entry Operators	455
4.	Office Boys	65
5.	Electrician	24
6.	MTA/MTS	287
7.	Gardener	38
8.	Sweepers	128
9.	Plumber	11
10.	Lift Operator	02
11.	Driver	12

12.	Cook	07
	<b>Total</b>	<b>1618</b>

5.2 The Committee asked whether many services of the EPFO are operated and delivered through contract agencies and whether the employees of such agencies are provided salary as per the Minimum Wages Act, and social securities including medical and PPF facilities etc. The Ministry informed that in respect of some services of the EPFO viz. Housekeeping, Security Guards, Data Entry Operators, Electrician, Gardening, Sweeping, Plumbing, Lift operation, Drivers, Cook etc., the services of contract agencies are being taken. The contractual employees are being provided with minimum wages and ESI/PF benefits. The Committee further asked whether persons belonging to OBC are given preferences while employing contractual labour and services by contractual agencies to provide service in the EPFO, the Ministry replied in negative.

5.3 The Committee desired to know whether retired Government employees are being re-appointed as consultant or otherwise in the Ministry/PSUs/Organizations. The Ministry informed that the retired Government employees are being re-appointed from time to time as per administrative requirements in accordance with EPFO's HRD circular No. HRD/5/20126/Screening Committee/42910 dated 30.03.2016.

## **PART II**

### **OBSERVATIONS AND RECOMMENDATIONS**

#### **1. REPRESENTATION OF OBCS IN TOP MANAGEMENT**

The Committee are pleased to note that EPFO assists in administering of a contributory provident scheme, pension scheme and an insurance scheme for the crores of workforce engaged in the organized sector in India. EPFO is one of the world's largest Social Security Organisations in terms of clientele and the volume of financial transactions undertaken. The Committee observed that as per the present composition of its top management body, there are 41 whole-time functional Members besides the Chairman, and Central Provident Fund Commissioner cum Member secretary. However, the Committee have been informed that as on date none of the Members in the Management Board belongs to the OBC category. Thus, there is no representation of OBCs in the top management of the organisation. The Committee understand that the appointments in the Board of Directors are being made directly by the Government and there is no provision of reservation in these appointments. However, the Committee is of opinion that if persons from the OBC category come forward fulfilling the criteria laid down for the appointment of Member of Central Board of Trustee which administers EPFO, they should be given preference in appointment.

## **2. Representation of OBCs in EPFO**

The Committee observed from the data given by the Ministry that there is very low representation of OBC Employees in the organisation at all levels. There are only 15.91%, 10.89% and 19.88% of employees in Group A, B and C category posts, respectively. The Ministry apprised the Committee that the direct recruitment quota vacancies where the OBC reservation is applicable are only in respect of 08 cadres. Rest of the cadres/posts are either filled through promotions or deputation where no OBC reservation is applicable. The Committee expressed displeasure regarding presentation of data pertaining to representation of OBCs in EPFO in a vague manner. Even the percentage of representation was not mentioned in the respective columns. It is understood that Committee would desire to know about the actual representation of OBCs in each cadre/post in a tabular form only where there is direct recruitment. Therefore, the Ministry is advised to make a clear presentation of data classifying direct recruitment posts, deputation posts and promotional posts. It is pertinent to mention here that there may be OBC candidates who are appointed on their own merit should not be adjusted against reserved vacancies and such candidates be shown separately in the organization chart. Therefore, the representation of OBCs in the organization chart must count only those candidates who are recruited on relaxed standard as per reservation policy. This would give a clear picture whether the reservation policy in recruitment in the organization is being implemented or not. The Ministry is also advised to

upload all such data on the website of the organization. Besides, it is also advised to expeditiously complete all the recruitment procedure pending for appointment to various posts and cadre as per reservation policy for OBCs in employment.

### **3. ROSTER REGISTERS**

The Committee are pleased to note that the Roster Registers are being maintained as per norms at Zonal Level and Head Office Level and separate registers are being maintained for each post/category. These Roster Registers are being maintained at Central/Zonal/Regional Levels according to their Cadre Controlling Authority. The Committee advise that the Roster Registers duly authenticated by Liaison Officers (LOs) should also be uploaded on the website of the organization to make it accessible to all employees in a more transparent manner.

### **4. LIAISON OFFICER**

EPFO has appointed Liaison Officers (LOs) for OBCs separately to ensure due compliance by the appointing authorities of the various orders and instructions pertaining to reservation of vacancies in favour of OBCs and other concessions admissible to them. The Ministry further informed that during the course of inspection of Roster Registers, no discrepancies were highlighted by the Liaison Officers. Most of the Liaison Officers belong to OBC category. In some of EPFO offices, no Group 'A' Officer from OBC

category was available so Liaison Officers (LOs) was appointed from other categories. However, recently instructions have been issued for appointment of Liaison Officers for OBCs from OBC category only and where Group 'A' officers are not available they may appoint from Group 'B' category of Officers. Presently, all LOs for OBC employees belong to OBC category. All Liaison Officers (LOs) also function as Grievances Officers. The Committee, therefore, recommended to upload the names of the all the Liaison Officers along with their contact details i.e. mobile numbers and email IDs on the website of the organization so that employees can contact them to lodge their grievances.

#### **5. Grievance Redressal**

The Committee were given to understand that all Liaison Officers also function as Grievance Officers. The Liaison officers for OBCs are appointed from time to time for redressal of grievances of OBC employees in EPFO. The Committee are surprised to know that no complaint has been received from OBC employees during the last two years. However during the sitting of the Committee, two representations from OBC employees, which were received by some of the Members of the Committee, were placed before the Committee for seeking clarification from the Ministry. One representation was regarding alleged denial of promotion and another was relating to deduction of leave as well as salary from the account of an officer who could not complete foreign training due to some personal reasons. The Committee



desire that the Ministry look afresh into the both the cases taking into consideration the relevant provisions issued by DoPT.

**6. OUTSOURCING OF JOB/SERVICES AND CONTRACTUAL APPOINTMENTS**

The Committee observed that organization is outsourcing certain non-core services viz. Housekeeping, Security Guards, Data Entry Operators, Electrician, Gardening, Sweeping, Plumbing, Lift operation, Drivers, Cook, etc., and the services of contract agencies are being taken for this purpose. The Committee were pleased to know that contractual employees are also being provided with minimum wages and other social securities including ESI/PF benefits. The Committee understand that EPFO cannot hold contract agencies accountable to give due representation to OBCs among contractual staff, however, EPFO may encourage contract agencies to give employment, by their own volition, to the persons belonging to OBC Category on humanitarian grounds. Moreover, if any, temporary appointment is being made by EPFO the benefit of reservation should be provided to persons belonging to OBC Category, in light of DoPT OM.No.36036/3/2018-Estt(Res.) dated 15.05.2018, which provides that in respect of appointments to Central Government posts and services there shall be reservation for Scheduled Castes, Scheduled Tribes and OBCs in temporary appointments which are to last for 45 days or more.

7. **OBC EMPLOYEES' WELFARE ASSOCIATION**

The Committee are of the opinion that OBC Employees' Association can be an effective forum to take up issues relating to the recruitment, welfare and grievances of OBCs within the organization. The Committee, therefore, desired that management of EPFO may work in coordination with the OBC Employees' Welfare Association once formed for redressal of grievances of OBC Employees of EPFO.

New Delhi;  
22 March, 2023  
01 Chaitra, 1945 (Saka)

RAJESH VERMA,  
Chairperson,  
Committee on Welfare of Other Backward Classes.

Post-wise Sanctioned / In Position Strength of Group - 'A' Officers/Staff in EPFO as on 31.03.2022

Sl. No.	Name of the post	Recruitment Mode (Direct Recruitment/Departmental Promotion/Deputation)	Grade Pay in 6th CPC	Total Sanction	In-Position	Vacancy
1	C.P.F.C	---	---	1	1	0
2	FA & CAO	Deputation	10000	1	1	0
3	CVO	Deputation	10000	1	1	0
4	Addl. CPFC (IQ)	Promotion, Deputation	10000	11	9	2
5	Addl. CPFC	Promotion	8900	32	24	8
6	Director (Vigilance)	Deputation	8700	1	0	1
7	Chief Engineer	Deputation	8700	1	0	1
8	Director (IS)	Deputation	8700	9	0	9
9	Director (Audit)*	Deputation	8700	1	0	1
10	Joint Dir.(IS)	Deputation	7600	30	0	30
11	RPFC-I	Promotion	7600	239	159	80
12	Director (OL)	Promotion	7600	1	0	1
13	Deputy Director (Audit)	Deputation	6600	17	2	15
14	Executive Engineer (Civil)	Deputation	6600	2	0	2
15	Executive Engineer (Electrical)	Deputation	6600	2	0	2
16	Deputy Director (Vigilance)	Deputation	6600	12	3	9
17	R.P.F.C -II	Promotion	6600	299	270	29
18	Law Officer	Deputation	6600	1	0	1
19	Principal Private Secretary	Promotion	6600	16	4	12
20	Deputy Director (OL)	80 % Promotion, 20% Deputation	6600	10	3	7
21	Deputy Director (IS)	Deputation	6600	60	14	46
22	APFC	50% Direct Recruitment, 50% Promotion	5400	452	265	187
23	Assistant Director (IS)	Deputation	5400	120	18	102
24	Assistant Director (VIG)	Deputation	5400	40	17	23
25	Assistant Director (OL)	20 % Promotion, 80% Direct Recruitment	5400	57	1	56
26	Assistant Director (Audit)	Deputation	5400	31	6	25
27	Assistant Engineer (Civil)	Deputation	5400	17	0	17
28	Assistant Engineer (Elect.)	Deputation	5400	3	0	3
<b>Total</b>				<b>1467</b>	<b>798</b>	<b>669</b>

Sl. No.	Name of the post	Recruitment Mode (Direct Recruitment/Departmental Promotion/Deputation)	Grade Pay in 6th CPC	Total Sanction	In-Position	Vacancy	Remarks
1	APFC	50% Direct Recruitment, 50% Promotion	5400	452	265	187	Recruitment process has been initiated for filling up of 159 vacancies including 38 vacancies for OBCs (23.9%) through UPSC.
2	Assistant Director (OL)	20 % Promotion, 80% Direct Recruitment	5400	57	1	56	
<b>Total</b>				<b>509</b>	<b>266</b>	<b>243</b>	

Difference between Total Vacancies and Direct Recruitment Vacancies= 426

**Post-wise Sanctioned / In Position Strength of Group – 'C' Officers/Staff in EPFO as on 31.03.2022**

Sl. No.	Name of the post	Recruitment Mode (Direct Recruitment/Departmental Promotion/Deputation)	Grade Pay in 6th CPC	Total Sanction	In-Position	Vacancy
1	Staff Car Direct Recruitment/Driver (Grade-I)	Dying Cadre	2800	39	15	24
2	Stenographer	Direct Recruitment	2400	187	2	185
3	Social Security Assistant (SSA)	85% Direct Recruitment, 15% Departmental Promotion	2400	12503	7861	4642
4	Senior Secretariat Assistant (erst. UDC (hq))	75% Departmental Promotion, 25% Examination Quota	2400	16	3	13
5	Data Entry Operator	Dying Cadre	2400	0	99	0
6	Staff Car Direct Recruitment/Driver (Grade-II)	Dying Cadre	2400	33	14	19
7	Lower Division Clerk	Dying Cadre	1900	593	395	198
8	Electrician	Dying Cadre	1900	28	11	17
9	Geostetnor Operator (Sr.)	Dying Cadre	1900	3	0	3
10	Pump Operator	Dying Cadre	1900	14	2	12
11	Plumber	Dying Cadre	1900	20	6	14
12	Lift Operator	Dying Cadre	1900	18	6	12
13	Telex Operator	Dying Cadre	1900	2	0	2
14	Canteen Employees	Dying Cadre	1900	167	49	118
15	Staff Car Direct Recruitment/Driver (Ordinary Grade)	Dying Cadre	1900	34	25	9
16	Multi Tasking Staff	Compassionate Appointment	1800	1256	1022	234
18	Helper to electrician	Dying Cadre		0	1	0
<b>Total</b>				<b>14913</b>	<b>9511</b>	<b>5502</b>

Sl. No.	Name of the post	Recruitment Mode (Direct Recruitment/Departmental Promotion/Deputation)	Grade Pay in 6th CPC	Total Sanction	In-Position	Vacancy	Remarks
1	Stenographer	Direct Recruitment	2400	187	2	185	Recruitment process for 185 vacancies initiated.
2	Social Security Assistant (SSA)	85% Direct Recruitment, 15% Departmental Promotion	2400	12503	7861	4642	Process initiated to fill up 2600 DR vacancies.
<b>Total</b>				<b>12690</b>	<b>7863</b>	<b>4827</b>	

**Difference between Total Vacancies and Direct Recruitment Vacancies= 662**

**Post-wise Sanctioned / In Position Strength of Group – 'B' Officers/Staff in EPFO as on 31.03.2022**

Sl. No.	Name of the post	Recruitment Mode (Direct Recruitment/Departmental Promotion/Deputation)	Grade Pay in 6th CPC	Total Sanction	In-Position	Vacancy
1	Section Officer	Promotion (50% Seniority Quota, 50% Examination Quota)	4800	196	85	111
2	Programmer	Deputation/Departmental Promotion/Direct Recruitment	4800	210	5	205
3	Private Secretary	Promotion	4800	205	122	83
4	Assistant Section Officer	75% Direct Recruitment, 15% Departmental Promotion, 10% Examination Quota	4600	400	195	205
5	Assistant Audit Officer	Deputation	4600	38	9	29
6	Personal Assistant	75% Direct Recruitment, 25% Departmental Promotion	4600	434	16	418
7	Enforcement Officer/Accounts Officer	40% Direct Recruitment, 60% Departmental Promotion	4800	3072	1654	1418
8	Data Processing Assistant	Dying Cadre	4600	0	236	0
9	Senior Translation Officer	Promotion	4600	80	81	0
10	Auditor	Deputation	4200	62	23	39
11	Junior Engineer (Civil)	Deputation	4200	40	13	27
12	Junior Engineer (Electrical)	Deputation	4200	2	0	2
13	Vigilance Assistant	Deputation	4200	40	0	40
14	Library Information Assistant	Deputation	4200	1	0	1
15	Section Supervisor	Promotion (66.66% Seniority Quota, 33.33% Examination Quota)	4200	2698	1706	992
16	Junior Translation Officer	Direct Recruitment	4200	120	25	95
17	Junior Analyst	Deputation	4200	2	0	2
18	Research Assistant /ARO	Deputation	4200	4	0	4
19	Welfare officer	Deputation	4200	1	0	1
20	Legal Assistant	Deputation	4200	43	1	42
21	Statistical Assistant	Deputation	4200	38	1	37
22	Staff Car Direct Recruitment/Driver (Special Grade)	Dying Cadre	4200	6	2	4
23	Press-Coordinator	Dying Cadre		0	1	0
<b>Total</b>				<b>7692</b>	<b>4175</b>	<b>3755</b>

Sl. No.	Name of the post	Recruitment Mode (Direct Recruitment/Departmental Promotion/Deputation)	Grade Pay in 6th CPC	Total Sanction	In-Position	Vacancy	Remarks
1	Assistant Section Officer	75% Direct Recruitment, 15% Departmental Promotion, 10% Examination Quota	4600	400	195	205	
2	Personal Assistant	75% Direct Recruitment, 25% Departmental Promotion	4600	434	16	418	Recruitment for filling up of 163 DR vacancies is in process.
3	Enforcement Officer/Accounts Officer	40% Direct Recruitment, 60% Departmental Promotion	4800	3072	1654	1418	Recruitment through UPSC for 421 DR vacancies including 116 vacancies reserved for OBC (27.55%) is in process.
<b>Total</b>				<b>3906</b>	<b>1865</b>	<b>2041</b>	

**Difference between Total Vacancies and Direct Recruitment Vacancies= 1714**

The details of the appointment of Liaison Officers for OBCs			
Sr.no.	Region/State/Zones	Year	Details of Liaison Officers
1	Himachal Pradesh	2016	Ms. Uma Mandal, RPFC-I
		2017	Sh. Jyotinder Azad, APFC
		2018	Sh. Jyotinder Azad, APFC
		2019	Sh. Prakash Chand Chauhan, APFC
		2020	Sh. Prakash Chand Chauhan, APFC
		2021	Sh. Saurabh Kumar, APFC (onwards 04.10.2021)
2	RO, Ahmedabad	2015	Sh. S P Sindhava, APFC
		2016	Sh. S P Sindhava, APFC
		2017	Ms. ArchanaJanu, APFC
		2018	Sh. RiteshSaini, RPFC-II
		2019	Sh. RiteshSaini, RPFC-II
		2020	Sh. RiteshSaini, RPFC-II
		2021	Sh. RiteshSaini, RPFC-II
3	Mumbai- I (Bandra)	2021	Sh. Sumer P. Ratnoo, RPFC-II
4	RO, Vatwa	2019	Sh. Subodh, APFC
		2020	Sh. Subodh, APFC
		2021	Sh. RiteshSaini, RPFC-II
		2018	Sh. Mohit Kumar, APFC
		2019	Sh. Neeraj Kumar Prasad, APFC
		2020	Sh. Neeraj Kumar Prasad, APFC
		2021	Sh. J N Ansari, EO/AO
5	RO, Vadodara	2015	Sh. G N Chawala, APFC
		2016	Sh. G N Chawala, APFC
		2017	Sh. Anil Kumar Sharma, APFC
		2018	Sh. Anil Kumar Sharma, APFC
		2019	Sh. Anil Kumar Sharma, APFC
		2020	Sh. Anil Kumar Sharma, APFC
		2021	Sh. Manoj Kumar Yadav, RPFC-I
6	RO, Surat	2015	Sh. KrishanaShanker, RPFC-II
		2016	Sh. KrishanaShanker, RPFC-II
		2017	Sh. Manish Kumar Haldony, APFC
		2018	Sh. Anand Manish, RPFC-II
		2019	Sh. Anand Manish, RPFC-II
		2020	Sh. Anand Manish, RPFC-II
		2021	Sh. Anand Manish, RPFC-II
7	RO, Vapi	2019	Sh. Navin Kumar, AO
		2020	Sh. Navin Kumar, AO
		2021	Sh. Deepak Sharma, EO/AO
8	RO, Bharuch	2017	Sh. Praveen Kumar, APFC

		2018	Sh. Sumer P Ratnoo, APFC
		2019	Sh. Sumer P Ratnoo, APFC
		2020	Sh. Praveen Kumar, APFC
		2021	Sh. Nikhil Nagar, APFC
9	Punjab	2016-17	Sh. Satish Kumar, APFC
		2017-21	Sh. Keshar Singh, APFC
		08.2021 to till today	Sh. KushagraSagar RPFC-II
10	Pune (Pune Cantt)	2021	Sh. Karbhari K Kumbhar, APFC
	Pune (Akurdi)		Sh. Sachin M Borate, RC-II
	Pune (Kolhapur)		Sh. S SBurnwal, APFC & Sh. V P Shere, AO.EO
	Pune (Solapur)		Sh. Lalitesh Singh Nayak, RPFC-II
	Pune (Nagpur)		Sh. Sameer Kumar Gupta, AO/EO
	Pune (Nasik)		Sh. PankajVerma, RPFC-II
	Pune (Akola)		Sh. Kumar P Katyarmal, AO/EO
	Pune (Aurangabad)		Sh. Ashok C Pagare, RPFC-II
11	Delhi	2017	Ms.Isha, APFC
		2018	Sh. Manish Kumar Thakur, APFC
		2019	Sh. Manish Kumar Thakur, RPFC-II
		2020	Sh. Manish Kumar Thakur, RPFC-II
		2021	Sh. Pushpendra, APFC
12	Thane (Thane North)	2021	Sh. AlokVerma, EO
	Thane (Thane South)	2021	Sh. BhaskarBhoir, SSSA
	Thane (Vashi)	2021	Sh. Vashishta Narayan, APFC
			Sh Rajeev Kumar, EO/ AO
Thane (Kandivali west)	2021	Sh K KKumbhar, APFC	
		Sh. ApurvGautam, APFC	
13	Rajasthan	2016	S. P. Sindhava, APFC (Retired)
		2020	Sh. Sanjay Gurjar, RPFC-II
14	Madhya Pradesh	2019, 2020, 2021 (till Aug, 2021)	Sh. Mukesh Singh Rawat, RPFC-II
		Presently (From Aug,2021)	Sh. Vinay Kumar, APFC
15	Telangana	2021	Sh. Manish Kumar Haldony, RPFC-II
16	Chennai & Puducherry	2021	Shri. Rajeev Kumar, RPFC-II
			Shri. K.V. SudharsanRao, APFC
			Smt. L. Mangaiyarkarsi, APFC
			Shri. R. Ganesh, APFC
			Shri. R. Saravana Kumar, APFC
			Shri. M.G. Raja, EO
			Shri. P. Karthickeyan, EO
			Shri. P. Manoj Prabhu, APFC
			Shri. G. Sundaresan, APFC
Shri. S. Sathish, AO			

			Shri. G. Krishnakumar, AO
17	Bihar	2018	Sh. Sunil Kumar, APFC
18	Jharkhand	2015	Sh. O P Singh, APFC
		2019	Sh. O P Singh, APFC
		2021	Sh. SudhirRanjan, APFC
		2021	Sh. P. N. Singh, APFC
19	Odisha	2021	Sh. Anand Ch. Sahoo, RPFC-II
			Sh. Mayank Raj, APFC
			Sh. Ravindra Kumar, APFC
20	Agra	2021	Sh. MotiLalVerma, APFC
	Allahabad		Sh. Ashish Kumar, APFC
	Bareilly		Sh. S.S. Maurya, AO
	Gorakhpur		Sh. Manoj Kumar Gupta, APFC
	Lucknow		Sh. ShashankJaiswal, APFC
	Meerut		Sh. Naresh Kumar Yadav, APFC
	Noida		Sh. Prateesh Singh, APFC
	Varanasi		
21	Kerala & Lakshadweep	2017	Sh. Rakesh S Sekhar, APFC
		2018	Sh. Rakesh S Sekhar, APFC
		2019	Ms.RenuRamchandran, RPFC-I
		2020	Ms.RenuRamchandran, RPFC-I
		2021	Sh. G Shaji, APFC
23	Vijayawada	30.07.2018 to 12.07.2021	Sh. Vijay Kumar Prasad, RPFC-I
		07.09.2021	Sh. Subrata Kumar, RPFC-I
24	North East Region	2021	Sh. K. Hungyo, APFC
25	Karnataka	2021	Sh. Prashant K, RPFC-I
26	Goa	2021	Sh. Sachin Borate, APFC
27	West Bengal	08-12-2015 to 28-05-2019	Sh. HariomJaiswal, APFC
		29-05-2019 to 13-09-2021	Sh. Shakil Ahmad, APFC
		14-09-2021 to till date	Sh. SoumyaShantaSaha, APFC





The details of the appointment of Liaison Officers for OBCs					
S. No.	Region/State/Zones	Year	Details of Liaison Officers	Category	Newly Appointed Liaison Officer from OBC Category
(1)	(2)	(3)	(4)	(5)	(6)
1	Himachal Pradesh	2016	Ms. Uma Mandal, RPFC-I	SC	Sh. Anil Kumar, SS
		2017	Sh. Jyotinder Azad, APFC	SC	
		2018	Sh. Jyotinder Azad, APFC	SC	
		2019	Sh. Prakash Chand Chauhan, APFC	ST	
		2020	Sh. Prakash Chand Chauhan, APFC	ST	
		2021	Sh. Saurabh Kumar, APFC	UR	
2	RO, Ahmedabad	2015	Sh. S P Sindhava, APFC	GEN	
		2016	Sh. S P Sindhava, APFC	GEN	
		2017	Ms. Archana Janu, APFC	OBC	
		2018	Sh. Ritesh Saini, RPFC-II	OBC	
		2019	Sh. Ritesh Saini, RPFC-II	OBC	
		2020	Sh. Ritesh Saini, RPFC-II	OBC	
		2021	Sh. Ritesh Saini, RPFC-II	OBC	
3	Mumbai- I (Bandra)	2021	Sh. Sumer P. Ratnoo, RPFC-II	OBC	
4	RO, Vatwa	2019	Sh. Subodh, APFC	OBC	
		2020	Sh. Subodh, APFC	OBC	
		2021	Sh. Ritesh Saini, RPFC-II	OBC	
		2018	Sh. Mohit Kumar, APFC	OBC	
		2019	Sh. Neeraj Kumar Prasad, APFC	OBC	
		2020	Sh. Neeraj Kumar Prasad, APFC	OBC	
5	RO, Vadodara	2015	Sh. G N Chawala, APFC	SC	
		2016	Sh. G N Chawala,	SC	

**The details of the appointment of Liaison Officers for OBCs**

S. No.	Region/State/Zones	Year	Details of Liaison Officers	Category	Newly Appointed Liaison Officer from OBC Category
(1)	(2)	(3)	(4)	(5)	(6)
			APFC		
		2017	Sh. Anil Kumar Sharma, APFC	OBC	
		2018	Sh. Anil Kumar Sharma, APFC	OBC	
		2019	Sh. Anil Kumar Sharma, APFC	OBC	
		2020	Sh. Anil Kumar Sharma, APFC	OBC	
		2021	Sh. Manoj Kumar Yadav, RPFC-I	OBC	
6	RO, Surat	2015	Sh. Krishana Shanker, RPFC-II	OBC	
		2016	Sh. Krishana Shanker, RPFC-II	OBC	
		2017	Sh. Manish Kumar Haldony, APFC	SC	
		2018	Sh. Anand Manish, RPFC-II	OBC	
		2019	Sh. Anand Manish, RPFC-II	OBC	
		2020	Sh. Anand Manish, RPFC-II	OBC	
7	RO, Vapi	2019	Sh. Navin Kumar, AO	OBC	
		2020	Sh. Navin Kumar, AO	OBC	
		2021	Sh. Deepak Sharma, EO/AO	OBC	
8	RO, Bharuch	2017	Sh. Praveen Kumar, APFC	OBC	
		2018	Sh. Sumer P Ratnoo, APFC	OBC	
		2019	Sh. Sumer P Ratnoo, APFC	OBC	
		2020	Sh. Praveen Kumar, APFC	OBC	
		2021	Sh. Nikhil Nagar, APFC	OBC	
9	Punjab	2016-17	Sh. Satish Kumar, APFC	SC	
		2017-21	Sh. Keshar Singh, APFC	ST	

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**The details of the appointment of Liaison Officers for OBCs**

क्र.सं.	Region/State/ Zones	Year	Details of Liaison Officers	Category	Newly Appointed Liaison Officer from OBC Category
(1)	(2)	(3)	(4)	(5)	(6)
		08.2021 to 15.07.20 22	Sh. Kushagra Sagar, RPFC-II	SC	Sh. Gaurav Pal, EO/AO
10	Pune (Pune Cantt)	2021	Sh. Karbhari K Kumbhar, APFC	OBC	
	Pune (Akurdi)		Sh. Sachin M Borate, RC-II	OBC	
	Pune (Kolhapur)		Sh. S S Burnwal, APFC & Sh. V P Shere, AO/EO	OBC	
	Pune (Solapur)		Sh. Lalitesh Singh Nayak, RPFC-II	OBC	
	Pune (Nagpur)		Sh. Sameer Kumar Gupta, AO/EO	OBC	
	Pune (Nasik)		Sh. Pankaj Verma, RPFC-II	OBC	
	Pune (Akola)		Sh. Kumar P Katyarmal, AO/EO	OBC	
	Pune (Aurangabad)		Sh. Ashok C Pagare, RPFC-II	OBC	
11	Delhi	2017	Ms. Isha, APFC	OBC	
		2018	Sh. Manish Kumar Thakur, APFC	OBC	
		2019	Sh. Manish Kumar Thakur, RPFC-II	OBC	
		2020	Sh. Manish Kumar Thakur, RPFC-II	OBC	
		2021	Sh. Pushpendra, APFC	OBC	
12	Thane (North)	2021	Sh. Alok Verma, EO	OBC	
	Thane (South)	2021	Sh. Bhaskar Bhoir, SSSA	OBC	
	Thane (Vashi)	2021	Sh. Vashishta Narayan, APFC	OBC	
			Sh. Rajeev Kumar, EO/ AO	OBC	
	Thane (Kandivali west)	2021	Sh. K K Kumbhar, APFC	OBC	
Sh. Apurv Gautam, APFC			OBC		
13	Rajasthan	2016	S. P. Sindhava, APFC (Retired)	OBC	

The details of the appointment of Liaison Officers for OBCs					
S. No.	Region/State/Zones	Year	Details of Liaison Officers	Category	Newly Appointed Liaison Officer from OBC Category
(1)	(2)	(3)	(4)	(5)	(6)
		2020	Sh. Sanjay Gurjar, RPFC-II	OBC	
14	Madhya Pradesh	2019, 2020, 2021 (till Aug. 2021)	Sh. Mukesh Singh Rawat, RPFC-II	OBC	
		Presently (From Aug, 2021)	Sh. Vinay Kumar, APFC	OBC	
15	Telangana	2021	Sh. Manish Kumar Haldony, RPFC-II	SC	Sh. G. Rammohan, APFC
16	RO, Cheenai	2021	Shri. Rajeev Kumar, RPFC-II	OBC	
	RO, Ambattur		Shri. K.V. Sudharsan Rao, APFC	SC	Sh. Ahmed Sahib, EO
	RO, Tambaram		Smt. L. Mangaiyarkarsi, APFC	SC	Sh. Himanshu Kumar, RPFC-I
	RO, Vellore		Shri. R. Ganesh, APFC	UR	Sh.V.Sathish Kumar, RPFC-II
	RO, Pudhuchery		Shri. R. Saravana Kumar, APFC	OBC	
	RO, Coimbatore		Shri. M.G. Raja, EO	OBC	
	RO, Salem		Shri. P. Karthickeyan, EO	OBC	
	RO, Trichy		Shri. P. Manoj Prabhu, APFC	OBC	
	RO, Madurai		Shri. G. Sundaresan, APFC	OBC	
	RO, Tirunelveli		Shri. S. Sathish, AO	OBC	
	RO, Nagercoil		Shri. G. Krishna kumar, AO	ST	Smt. R.Rukmani, Private Secretary
17	Bihar	2018	Sh. Sunil Kumar, APFC	OBC	
18	Jharkhand	2015	Sh. O P Singh, APFC	OBC	
		2019	Sh. O P Singh, APFC	OBC	
		2021	Sh. Sudhir Ranjan, APFC	OBC	

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The details of the appointment of Liaison Officers for OBCs					
S. No.	Region/State/Zones	Year	Details of Liaison Officers	Category	Newly Appointed Liaison Officer from OBC Category
(1)	(2)	(3)	(4)	(5)	(6)
19	Odisha	2021	Sh. P. N. Singh, APFC	OBC	
			Sh. Anand Ch. Sahoo, RPFC-II	OBC	
			Sh. Mayank Raj, APFC	OBC	
20	Agra	2021	Sh. Ravindra Kumar, APFC	SC	Sh. Manoranjan Kumar Singh, EO
	Allahabad		Sh. Moti Lal Verma, APFC	OBC	
	Bareilly		Sh. Ashish Kumar, APFC	OBC	
	Gorakhpur		Sh. S.S. Maurya, AO	OBC	
	Lucknow		Sh. Manoj Kumar Gupta, APFC	OBC	
	Meerut		Sh. Shashank Jaiswal, APFC	OBC	
	Noida		Sh. Naresh Kumar Yadav, APFC	OBC	
	Varanasi		Sh. Prateesh Singh, APFC	OBC	
21	Kerala & Lakshadweep	2017	Sh. Rakesh S Sekhar, APFC	OBC	
		2018	Sh. Rakesh S Sekhar, APFC	OBC	
		2019	Ms.Renu Ramchandran, RPFC-I	OBC	
		2020	Ms.Renu Ramchandran, RPFC-I	OBC	
		2021	Sh. G Shaji, APFC	OBC	
23	Vijayawada	30.07.2018 to 12.07.2021	Sh. Vijay Kumar Prasad, RPFC-I	OBC	
		07.09.2021	Sh. Subrata Kumar, RPFC-I	UR	
24	North East Region	2021	Sh. K. Hungyo, APFC	ST	Sh. K. Rupeshor Singh, RPFC-I
25	Karnataka	2021	Sh. Prashant K, RPFC-I	OBC	
26	Goa	2021	Sh. Sachin Borate, APFC	OBC	

The details of the appointment of Liaison Officers for OBCs					
S. No.	Region/State/Zones	Year	Details of Liaison Officers	Category	Newly Appointed Liaison Officer from OBC Category
(1)	(2)	(3)	(4)	(5)	(6)
27	West Bengal	08-12-2015 to 28-05-2019	Sh. Hariom Jaiswal, APFC	OBC	
		29-05-2019 to 13-09-2021	Sh. Shakil Ahmad, APFC	OBC	
		14-09-2021 to 05.07.2022	Sh. Soumya Shanta Saha, APFC	SC	

**MINUTES OF THE THIRTEENTH SITTING OF THE COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES (2021-22) HELD ON THURSDAY, 23 June, 2022 IN COMMITTEE ROOM 'D', PARLIAMENT HOUSE ANNEXE, NEW DELHI**

The Committee sat from 1210 hrs. to 1250 hrs.

**PRESENT**

**SHRI RAJESH VERMA- CHAIRPERSON**

**MEMBERS**  
**LOK SABHA**

2. Shri Sanjay Kumar Bandi
3. Shri Ramesh Bidhuri
4. Dr. Sanghamitra Maurya
5. Dr. Pritam Gopinath Munde
6. Shri Balak Nath
7. Shri Ajay Nishad
8. Shri Ram Shiromani Verma
9. Shri Chunni Lal Sahu

**RAJYA SABHA**

10. Smt. Geeta *alias* Chandraprabha
11. Shri Narayana Koragappa
12. Shri Jaiprakash Nishad
13. Shri Vishambhar Prasad Nishad
14. Smt. Chhaya Verma
15. Shri Dineshchandra Jemalbhai Anavadiya

**SECRETARIAT**

- |                        |   |                   |
|------------------------|---|-------------------|
| 1. Shri Pulin B.Bhutia | — | Joint Secretary   |
| 2. Shri Maheshwar      | — | Director          |
| 3. Smt. Neena Juneja   | — | Deputy Secretary  |
| 4. Shri Vikas Kumar    | — | Executive Officer |

## LIST OF REPRESENTATIVES

### **Ministry of Labour and Employment**

<b>Sl. No.</b>	<b>Name</b>	<b>Designation</b>
1.	Shri Sunil Barthwal	Secretary(L&E)
2.	Dr. Shashank Goel	Additional Secretary(L&E)
3.	Ms. Vibha Bhalla	Joint Secretary
4.	Shri Rupesh Kumar Thakur	Director
5.	Dr. Mahendra Kumar	Director

### **Employees' Provident Fund Organisation (EPFO)**

<b>Sl. No.</b>	<b>Name</b>	<b>Designation</b>
1.	Smt. Veena Tamta Bhatia	Addl. Central PF Commissioner
2.	Ms. Uma Mandal	Addl. Central PF Commissioner

2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting of the Committee convened for taking evidence of the representatives of the Ministry of Labour and Employees' Provident Fund Organisation (EPFO) on the subject "Measures undertaken to secure representation of OBCs in employment and for their welfare in Employees' Provident Fund Organisation (EPFO)". Thereafter, the representatives of Ministry of Labour and Employment & EPFO were called in and Chairperson welcomed the witnesses. The Chairperson desired the Ministry to apprise the Committee regarding the status of reservation for OBCs in employment and their



welfare in EPFO. The Chairperson also emphasised on the need for proper implementation of reservation policy for OBCs for all posts in EPFO. The representative of EPFO made a brief power point presentation to the Committee on the subject.

3. Thereafter, Chairperson and Members of the Committee raised various issues regarding implementation of OBC reservation policy and welfare measures undertaken of OBC employees in EPFO. Accordingly, the representatives responded to the major points given below:

- (i) Criteria for recognizing private organizations;
- (ii) Total Number of District Offices in EPFO;
- (iii) the representation of OBCs in all category & posts in EPFO and the implementation of 27% quota reserved for OBCs;
- (iv) Efforts made for fulfillment of backlog vacancies of OBCs;
- (v) Welfare measures for overall well-being of OBC employees;
- (vi) Representation of OBCs in outsourcing and contractual employees;
- (vii) Appointment of separate liaison officer for OBC employees;
- (viii) Constitution and its recognition of OBC Employees' Welfare Association in EPFO.

4. The Chairperson directed the representatives of the Ministry and EPFO to furnish written replies to the queries which were not responded to by them during the sitting or on which the requisite information was not readily available with them, to the Committee at the earliest.

*The Committee then adjourned.*

*A copy of the verbatim proceedings of the sitting has been kept.*

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**COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES  
(2022-23)**

**MINUTES OF THE FIFTH SITTING OF THE COMMITTEE ON WELFARE OF OTHER  
BACKWARD CLASSES (2022-23) HELD ON 22 MARCH, 2023 IN COMMITTEE  
ROOM 'C', PARLIAMENT HOUSE ANNEXE, NEW DELHI**

The Committee sat from 1505 hrs. to 1625 hrs.

PRESENT

**SHRI RAJESH VERMA - CHAIRPERSON**

MEMBERS

LOK SABHA

2. Shri Ramesh Bidhuri
3. Shri Dileshwar Kamait
4. Ms. S. Jothi Mani
5. Shri Balak Nath
6. Shri Ajay Nishad
7. Shri Chunni Lal Sahu
8. Shri Chandra Sekhar Sahu

**RAJYA SABHA**

9. Shri Dineshchandra J. Anavadiya
10. Smt. Geeta *alias* Chandraprabha
11. Shri Rajendra Gehlot
12. Shri Jugalsinh Lokhandwala
13. Shri Subhas Chandra Bose Pilli
14. Shri Sakaldeep Rajbhar
15. Shri Ram Nath Thakur
16. Shri Harnath Singh Yadav

## SECRETARIAT

1. Shri Pradosh Panda — Joint Secretary
2. Shri Maheshwar — Director
3. Smt. Neena Juneja — Deputy Secretary

2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee which was followed by presentation and demonstration made by the Computer Management Branch (Hardware Unit) on Digital Sansad Project to Hon'ble Members of Parliament for familiarising them with the development of new website and seeking their feedback. The Committee, thereafter, considered the the Draft Report on the subject "Measures undertaken to secure representation of OBCs in employment and for their welfare in Employees' Provident Fund Organisation (EPFO) pertaining to the Ministry of Labour and Employment" for adoption.

3. The Committee adopted the aforesaid draft Report after a brief discussion and authorized the Chairperson to finalize the Report and present the same to both the Houses of Parliament.

\*4      XXXX                      XXXX                      XXXX                      XXXX

\*5.      XXXX                      XXXX                      XXXX                      XXXX

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*\*Matter not related to this report.*

*The Committee then adjourned.*

*A copy of the verbatim record of the proceedings has been kept.*

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